

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA**

**REVISED CAUSE LIST OF A BENCH FOR 01-APRIL-2026 (WEDNESDAY)**

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER  
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

**IN COURT ROOM 2**

**GOOGLE MEETING ID: RON-RRQO-ANT**

Srl	Appeal Number	Assml. Year	Assessee Name	Remarks
1	ITA 200/CTK/2023	2013-14	[A] PRABHAKAR MISHRA	
2	ITA 1284/KOL/2024	2015-2016	[A] MAYFAIR VILLA PVT. LTD.	
3	ITA 2608/KOL/2024	2020-2021	[A] ARUN KUMAR KOTHARI	
4	ITA 141/KOL/2025	2013-14	[A] ALOM EXTRUSIONS LIMITED	
5	ITA 199/KOL/2025	2017-18	[A] BENGAL EDUCATION FOUNDATION	
6	ITA 735/KOL/2025	2012-13	[A] DIPAK KAMDAR	
7	ITA 744/KOL/2025	2017-2018	[A] EKANSH COMMERCIAL PVT. LTD.	
8	ITA 962/KOL/2025	2023-2024	[A] BUXA TIGER CONSERVATION FOUNDATION TRUST	
9	ITA 3290/KOL/2025	2013-14	[A] ELLISBRIDGE ESTATES PRIVATE LIMITED	
10	ITA 60/KOL/2026	2026-2027	[A] ASHOK SUR SMRITI FOUNDATION CHARITABLE TRUST	
11	ITA 61/KOL/2026	2026-2027	[A] ASHOK SUR SMRITI FOUNDATION CHARITABLE TRUST	
12	ITA 72/KOL/2026	2018-2019	[A] ANANDALOKE SONOSCAN CENTRE PVT. LTD.	
13	ITA 76/KOL/2026	2013-2014	[A] DAFTARI REALTORS PVT. LTD.	
14	ITA 80/KOL/2026	2012-2013	[A] DEVI ISPAT LIMITED	



**Assistant Registrar  
27-Mar-2026**